

Date	Office Report	Orders
		<p><u>10.5.1991</u></p> <p>Present : Shri D.C. Vohra, counsel for the applicant.</p> <p>None for the respondents.</p> <p>1. The learned counsel for the applicant states that he has received information from his client/applicant vide his D.O. letter dated 30.11.1990, according to which the applicant's representations about his seniority were re-examined by the Ministry in detail and consequently it was decided that his seniority shall be refixed above the 1972 batch of direct recruits. It is further stated therein that he has also been promoted to Grade-III of the IFS w.e.f. 9.8.1990. He has, therefore, written to his counsel that there is no point in processing the matter further.</p> <p>2. In view of the above, the learned counsel for the applicant does not press the O.A. and accordingly the same is disposed of as withdrawn.</p> <p style="text-align: right;">(J.P. SHARMA) MEMBER (J)</p> <p style="text-align: right;">(P.C. JAIN) 10/5/1991 MEMBER (A)</p>